

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.12 – IA/27(AHM)2024  
In  
CP/29(AHM)2021

**Proceedings under Section 241 & 242 of Co. Act, 2013**

**IN THE MATTER OF:**

Bhavna Sanjay Mistry  
V/s  
Jupiter Comtex Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on 10/04/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Ms. Prutha Bhavsar, Advocate for Ms. Natasha D Shah,  
Advocate  
For the Respondent :

**ORDER**

**IA/27(AHM)2024**

Heard the learned counsel for the applicant and perused the records.

**The order is reserved.**

-Sd-

**SAMEER KAKAR  
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**